

Faculties in Universities and colleges throughout the country; and

(b) if so, what are the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) The Committee on governance of Universities and Colleges set up by the University Grants Commission in its report on "Teachers" has, in the context of revised scales of pay for university and college teachers, *inter-alia*, recommended that a lecturer/reader who completes six years of service and claims that he has done outstanding work and fulfills the minimum qualifications laid down by the University for reader/professor as the case may be, may offer himself for assessment by a duly constituted Selection Committee of the University. If he is found to have done outstanding work he should be given the next scale and rank which should be personal to him. Similarly a lecturer/reader who has reached the maximum of the scale may offer himself for assessment by a duly constituted Selection Committee for promotion to the next scale. The University Grants Commission has accepted in principle the concept of 'Personal Promotions' recommended by the Committee with certain modifications, details of which are being worked out by the Commission.

Restrictions on the use of Cement and Steel in Building Construction

1059. SHRI B. P. NAGARAJA MURTHY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Government have decided to put restrictions on the use of cement and steel in the construction of buildings; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b) The matter is under active consideration.

Archaeological Survey of India

1060. SHRI P. L. KUREEL URF TALIB: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of employees working on temporary basis for more than three years in the Archaeological Survey of India;

(b) whether there are orders that 80 per cent of temporary posts should be converted into permanent one; and

(c) if so, the reasons for not converting the temporary posts into permanent one and confirming temporary employees in various grades in that office?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (c) The information is being collected and will be laid on the table of the Sabha.

(b) Yes, Sir.

Ad hoc Appointment in Archaeological Survey of India

1061. SHRI P. L. KUREEL URF TALIB: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that many persons in the Archaeological Survey of India were appointed in the grade of Assistant Archaeological Engineer on *ad-hoc* basis and they have been continuing in that grade for about last seven years;

(b) if so, whether the Union Public Service Commission has approved their continuance in the grade on *ad-hoc* basis for such a long period; and

(c) the reasons for not making appointments in that grade on regular basis through the U.P.S.C.?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Only three officers in the grade of Assistant